

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 12.02.2024**

**Appeal No. 69 of 2024**

Mr.Venkatraman Ranganathan ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Dhruwin N. Timbadia, Advocate for the Appellant.

ORDER:

1. Not on Board. Mentioned by the learned counsel for the appellant.
2. List for admission of February 21, 2024.

Ms. Meera Swarup  
Technical Member

12.02.2024  
PK